

**RESERVE BANK OF INDIA**

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September 20, 2005

Reserve Bank Cancels Certificate of Registration of Payyanur Anjaly Investments Private Limited, Annur

The Reserve Bank of India, has on September 8, 2005 cancelled the certificate of registration granted to Payyanur Anjaly Investments Private Limited, having its registered office at 'Anjali', Payyanur, Annur-670 332, Kannur, Kerala for carrying on the business of a non-banking financial institution.

Following cancellation of registration certificate, Payyanur Anjaly Investments Private Limited cannot transact the business of a non-banking financial institution..

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institutions is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

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